

**Name of the Corporate Debtor: Ran India Steels Private Limited; Date of commencement of CIRP: September 01, 2025; List of creditors as on: May 04,2026**  
**List of operational creditors (Government dues)**

**(Amount in ₹)**

S. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Name of the Claimant	Government Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	The Deputy Commissioner of Income tax, TDS Circle - 2(1), Chennai	Income Tax	19-Sep-25	6,31,040.00	6,31,040.00	Recovery of outstanding TDS/TCS	NIL	NIL	No	-	-	-	-	-	-
2	TNPDCI, Namakkal EDC/Namakkal	Tamilnadu Electricity	18-Sep-25	2,76,21,624.00	2,76,21,624.00	Electricity Dues	NIL	NIL	No	-	-	-	-	-	-
3	Employees Provident Fund Organisation, Regional Office, Salem	Ministry of Labour and Employment, Government of India	16-Sep-25	67,370.00	66,808.00	Outstanding Arrears Dues, Damages and Interest	NIL	NIL	No	-	-	-	562.00	-	-
4	GST & Central Excise, Erode II Division	Goods and Services Tax Department	16-Sep-25	83,65,045.00	83,65,045.00	Wrong availment of ITC	NIL	NIL	No	-	-	-	-	-	-
5	State Tax Officer, Tiruchengode Assessment Circle, Tiruchengode	Commercial Tax Department	15-Sep-25	82,97,31,979.00	82,97,31,979.00	Non Payment of Tax Demands	NIL	NIL	No	-	-	-	-	-	-
6	Deputy Commissioner of Income Tax LTU, Circle-1, Chennai	Income Tax	29-Sep-25	93,403.00	93,403.00	Demand under 143(1)(a)	NIL	NIL	No	-	-	-	-	-	-
<b>Total</b>				<b>86,65,10,461.00</b>	<b>86,65,09,899.00</b>		-	-	-	-	<b>0.00</b>	-	<b>0.00</b>	<b>562.00</b>	